

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 4782
TO BE ANSWERED ON MARCH 31, 2022
FUNDS UNDER SWACHH BHARAT MISSION**

**NO.4782. SHRI OMPRAKASH BHUPALSINH alias
PAWAN RAJENIMBALKAR:
SHRI KRUPAL BALAJI TUMANE:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds sanctioned, allocated and utilised under Swachh Bharat Mission-Urban (SBM-U) in the country, State-wise including Maharashtra particularly Osmanabad Parliamentary Constituency and Ramtek-Nagpur districts during the last five years;**
- (b) the details of the targets fixed and achievements made in this regard so far;**
- (c) whether the targets and the basic objectives under the same have been achieved by the Government within fixed time-limit and if so, the details thereof;**
- (d) if not, the reasons therefor particularly for Maharashtra in this regard, district-wise;**
- (e) the steps being taken by the Government to achieve the targets at the earliest;**
- (f) whether the Government has taken a decision to increase the central assistance for SBM-U and if so, the details thereof; and**
- (g) if not, the reasons therefor including the amount of funds to be allocated for Maharashtra for the next three years along with the details thereof, scheme-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) : Under Swachh Bharat Mission-Urban (SBM-U) Central Share (CS) funds are sanctioned by Central Government to the State as a whole. CS funds released to the States are then released by the State Governments to Urban Local Bodies (ULBs) as per the State Action Plan. State-wise details of CS funds released during the last five years and current year under SBM-U is at Annex-I.

(b) to (d) : The CS funds are allocated to the States/UTs for the entire Mission period. CS funds are sanctioned/ released on the basis of demand made by the State/UT in the form of complete proposals duly approved by State Committees. The achievements in utilization of funds by various States/UTs is at Annex-I. The targets and the achievements of various States/ UTs in physical terms is at Annex-II, III and IV.

(e) : The targets in Open Defecation Free (ODF) status have been achieved as ULBs of all the States/ UTs have been declared ODF except for one ULB in West Bengal. The target of construction of Individual House Hold Latrines (IHHLs) and Community/ Public Toilets (CT/PT) have been over achieved as given in Annex-II and III. Against the target of 100 per cent scientific processing of all Municipal Solid Waste (MSW) generated in the country, to be achieved by 01st October, 2026, presently the progress is 72 per cent. The target of 100 per cent processing of MSW would be fully achieved under the SBM-U 2.0, in the next five years, i.e., by the date of its completion on 01st October, 2026.

(f) & (g) : Swachh Bharat Mission-Urban (SBM-U) 2.0, rolled out on October 1, 2021, with the overall funding of ₹1,41,600 Crore for its implementation over a period of five years from 2021 to 2026, the increase in funding have been nearly two and half times more than the provision of ₹62,009 Crore for SBM-U, implemented during the period October 2, 2014 to September 31, 2021.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.4782 FOR ANSWER ON 31.3.2022 REGARDING "FUNDS UNDER SWACHH BHARAT MISSION".

All figures in Rs. Crores

Sl. No.	State/UT	Total Mission Allocation	2016-17		2017-18		2018-19		2019-20		2020-21		2021-22	
			Funds Released	Utilization Received	Funds Released	Utilization Received	Funds Released	Utilization Received	Funds Released	Utilization Received	Funds Released	Utilization Received	Funds Released	Utilization Received
1	A&N Islands	3.52	0.28	0.00	0.00	0.00	0.33	0.06	0.95	0.95	0.00	0.00	0.00	0.00
2	Andhra Pradesh	571.33	204.11	204.11	139.70	139.70	52.87	52.87	57.50	7.57	0.00	0.00	0.00	0.00
3	Arunachal Pradesh	36.28	5.73	5.73	3.67	3.67	6.46	6.24	0.00	0.00	5.92	0.00	3.69	0.00
4	Assam	244.30	14.43	14.43	46.55	46.55	55.90	55.90	83.70	33.74	3.34	1.68	3.34	0.00
5	Bihar	556.68	112.70	112.70	52.45	52.45	123.21	123.21	39.87	0.00	0.00	0.00	0.00	0.00
6	Chandigarh	28.02	2.57	2.57	0.00	0.00	2.08	2.08	18.79	18.79	0.00	0.00	0.00	0.00
7	Chhattisgarh	357.85	84.77	84.77	104.59	104.59	101.83	101.83	0.00	0.00	0.00	0.00	0.00	0.00
8	Dadra & Nagar Haveli	4.13	0.00	0.00	0.19	0.13	0.72	0.51	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	2.58	0.00	0.00	0.00	0.00	0.61	0.29	0.05	0.00	0.00	0.00	0.00	0.00
10	Delhi	349.75	0.00	0.00	0.00	0.00	53.13	23.86	3.11	2.63	0.00	0.00	0.00	0.00
11	Goa	17.09	2.08	2.08	3.56	3.56	0.00	0.00	3.27	1.21	0.00	0.00	0.36	0.00
12	Gujarat	834.15	240.21	240.21	102.42	102.42	279.46	279.46	0.00	0.00	25.31	25.31	5.70	0.00
13	Haryana	287.08	45.09	45.09	42.40	42.40	5.65	5.65	58.47	0.00	4.83	0.00	0.00	0.00
14	Himachal Pradesh	43.95	9.95	9.95	0.00	0.00	6.20	6.20	7.63	7.07	0.00	0.00	10.23	0.00
15	Jammu & Kashmir	200.63	20.30	20.30	7.11	7.11	65.86	55.96	23.23	10.45	0.00	0.00	19.98	0.00
16	Jharkhand	258.71	98.19	92.12	47.68	13.86	22.56	13.59	1.77	1.77	2.25	2.25	0.00	0.00
17	Karnataka	820.96	18.12	18.12	78.76	61.35	312.73	269.34	0.00	0.00	0.00	0.00	199.01	0.00
18	Kerala	219.99	9.45	7.46	0.00	0.00	52.60	23.39	0.96	0.96	0.00	0.00	0.00	0.00
19	Madhya Pradesh	920.04	270.67	270.67	293.87	293.87	0.00	0.00	26.72	23.01	36.45	19.67	90.72	0.00
20	Maharashtra	1677.80	95.06	95.06	272.22	272.13	268.68	228.78	286.63	109.50	153.61	153.61	102.54	0.00
21	Manipur	83.10	2.47	2.47	3.03	3.03	23.24	23.24	8.50	3.76	17.93	0.00	0.00	0.00
22	Meghalaya	24.12	0.00	0.00	3.25	3.25	0.00	0.00	3.36	2.80	0.00	0.00	0.00	0.00
23	Mizoram	49.02	0.00	0.00	8.91	8.91	0.00	0.00	12.11	9.57	4.48	0.00	8.08	0.00
24	Nagaland	53.49	0.99	0.99	0.00	0.00	17.72	17.72	9.89	9.82	6.27	0.00	0.00	0.00
25	Odisha	372.02	79.03	79.03	0.00	0.00	40.77	40.77	100.45	100.45	22.12	0.00	20.43	0.00
26	Puducherry	28.94	9.52	9.52	0.00	0.00	0.00	0.00	0.58	0.00	5.79	0.00	0.00	0.00
27	Punjab	364.02	10.46	10.46	126.33	126.33	0.00	0.00	102.57	6.31	0.02	0.00	0.00	0.00
28	Rajasthan	705.46	303.69	303.69	184.83	184.83	17.10	17.10	0.00	0.00	0.00	0.00	0.00	0.00
29	Sikkim	11.52	0.48	0.48	1.08	1.08	0.00	0.00	0.93	0.93	0.00	0.00	4.08	0.00
30	Tamil Nadu	1200.50	258.82	258.82	66.05	66.05	374.49	374.49	236.19	236.19	21.08	21.08	22.48	22.48
31	Telangana	413.74	91.73	91.73	26.80	26.80	19.62	19.62	0.00	0.00	129.64	129.64	17.93	0.00
32	Tripura	100.37	7.78	7.78	0.00	0.00	11.46	11.46	20.22	12.45	22.54	3.03	0.00	0.00
33	Uttar Pradesh	1740.98	0.00	0.00	592.14	585.00	359.18	280.63	84.01	40.65	485.13	0.00	0.55	0.00
34	Uttarakhand	112.00	2.77	2.77	11.73	11.73	20.96	20.66	20.58	11.75	22.23	0.00	39.19	0.00
35	West Bengal	911.34	35.92	35.92	145.15	145.15	111.82	56.44	0.00	0.00	0.00	0.00	215.82	0.00

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO.4782 FOR ANSWER ON 31.3.2022 REGARDING “FUNDS UNDER SWACHH BHARAT MISSION”.

Sl. No.	States	Individual Household Toilets, Nos.	
		Mission Target	Completed
1	Andhra Pradesh	1,93,426	2,43,764
2	Andaman and Nicobar	336	336
3	Arunachal Pradesh	12,252	9,743
4	Assam	75,720	74,416
5	Bihar	3,83,079	3,93,613
6	Chandigarh	4,282	6,117
7	Chhattisgarh	3,00,000	3,25,050
8	Dadra Nagar Haveli & Daman Diu UT	1,878	2,378
9	Delhi	5,000	725
10	Goa	8,020	3,800
11	Gujarat	4,06,388	5,60,046
12	Haryana	71,000	66,427
13	Himachal Pradesh	11,266	6,703
14	Jammu and Kashmir	59,600	51,246
15	Jharkhand	1,61,713	2,18,651
16	Karnataka	3,50,000	3,93,278
17	Kerala	29,578	37,207
18	Ladakh	400	400
19	Madhya Pradesh	5,12,380	5,79,109
20	Maharashtra	6,29,819	7,12,086
21	Manipur	43,644	37,732
22	Meghalaya	5,066	1,604
23	Mizoram	16,441	11,199
24	Nagaland	23,427	19,847
25	Odisha	1,32,509	1,40,957
26	Puducherry	5,681	5,162
27	Punjab	1,02,000	1,03,683
28	Rajasthan	3,61,753	3,68,515
29	Sikkim	1,587	1,181
30	Tamil Nadu	4,37,543	5,08,562
31	Telangana	1,63,508	1,57,165
32	Tripura	19,464	20,428
33	Uttar Pradesh	8,28,237	8,97,697
34	Uttarakhand	27,640	23,545
35	West Bengal	5,15,000	2,82,542
	Total	58,99,637	62,64,914

ANNEXURE-III REFERRED TO IN REPLY TO PART (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO.4782 FOR ANSWER ON 31.3.2022 REGARDING "FUNDS UNDER SWACHH BHARAT MISSION".

S. No.	States/ UTs	Total Community and Public toilets (No. of seats)	
		Mission Target	Completed
1	Andhra Pradesh	21,464	17,797
2	Andaman and Nicobar	126	603
3	Arunachal Pradesh	387	46
4	Assam	3,554	3,356
5	Bihar	26,439	26,453
6	Chandigarh	976	2,512
7	Chhattisgarh	17,796	18,832
8	Dadra Nagar Haveli & Daman Diu UT	219	615
9	Delhi	11,138	28,256
10	Goa	507	862
11	Gujarat	31,010	24,149
12	Haryana	10,393	11,374
13	Himachal Pradesh	876	1,700
14	Jammu and Kashmir	3,585	3,329
15	Jharkhand	12,366	8,732
16	Karnataka	34,839	36,556
17	Kerala	4,801	2,803
18	Ladakh	194	194
19	Madhya Pradesh	40,230	20,183
20	Maharashtra	59,706	1,66,465
21	Manipur	620	512
22	Meghalaya	362	152
23	Mizoram	491	607
24	Nagaland	478	235
25	Odisha	17,800	12,046
26	Puducherry	1,204	836
27	Punjab	10,924	11,511
28	Rajasthan	26,364	31,300
29	Sikkim	142	163
30	Tamil Nadu	59,921	92,744
31	Telangana	15,543	15,465
32	Tripura	586	1,089
33	Uttar Pradesh	63,451	69,299
34	Uttarakhand	2,611	4,642
35	West Bengal	26,484	5,746
	Total	507,588	6,21,164

ANNEXURE-IV REFERRED TO IN REPLY TO PART (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 4782 FOR ANSWER ON 31.3.2022 REGARDING “FUNDS UNDER SWACHH BHARAT MISSION”.

Sl. No.	States / UTs	Progress in Municipal Solid Waste (MSW) Management (Mission target is to achieve 100% scientific processing of all MSW generated in urban areas)			
		Ward with 100% door-to-door collection, Nos.	Total Wards (Nos.)	Total waste generation (MT/D)	Total waste processing achieved
1	Andhra Pradesh	3,563	3,774	6,257	75%
2	Andaman and Nicobar	24	24	53	87%
3	Arunachal Pradesh	406	436	201	26%
4	Assam	853	943	1,274	64%
5	Bihar	3,392	3,406	5,045	25%
6	Chandigarh	26	26	508	95%
7	Chhattisgarh	3,255	3,255	1,657	100%
8	Dadra Nagar Haveli & Daman Diu UT	43	43	114	76%
9	Delhi	291	293	11,143	90%
10	Goa	226	226	128	87%
11	Gujarat	1,385	1,385	9,515	92%
12	Haryana	1,609	1,628	5,383	87%
13	Himachal Pradesh	535	544	245	98%
14	Jammu and Kashmir	925	1,099	412	36%
15	Jharkhand	923	940	2,042	66%
16	Karnataka	6,682	6,766	6,158	66%
17	Kerala	3,162	3,533	2,229	91%
18	Ladakh UT	26	26	3	73%
19	Madhya Pradesh	7,357	7,591	6,966	93%
20	Maharashtra	6,500	6,519	22,771	91%
21	Manipur	238	305	31	13%
22	Meghalaya	38	123	7	0%
23	Mizoram	195	195	289	28%
24	Nagaland	189	232	128	3%
25	Odisha	2,025	2,025	2,550	61%
26	Puducherry	126	126	277	0%
27	Punjab	3,132	3,174	3,724	61%
28	Rajasthan	7,550	7,670	6,300	37%
29	Sikkim	51	51	72	28%
30	Tamil Nadu	12,621	12,834	14,152	48%
31	Telangana	3,625	3,625	10,415	93%
32	Tripura	334	334	316	60%
33	Uttar Pradesh	12,058	12,358	15,751	79%
34	Uttarakhand	1,203	1,203	1,582	65%
35	West Bengal	2,527	2,938	7,876	10%
	Total/Average	87,095	89,650	1,45,573	72%